

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 27th August, 2001

CP No. 53/2000 (OA No.320/1995)

Ram Swaroop Kumawat s/o Shri Ghisulal Kumawat presently working as Wireman, Jaipur City Postal Division, Jaipur

..Petitioner

Versus

1. Shri N.R.Bhattacharya, Chief Postmaster General, Rajasthan Circle, Jaipur
2. Shri Shankar Lal, Senior Superintendent of Post Offices, Jaiput City Postal Division, Jaipur

.. Respondents

Mr. C.B.Sharma, counsel for the Petitioner

Mr. Arun Chaturvedi, counsel for the respondents

CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Hon'ble Mr.S.A.T.Rizvi, Administrative Member

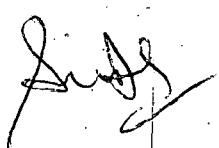
ORDER

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

This Contempt Petition has arisen out of an order passed on 13.4.2000 in OA No.320/95, Ram Swaroop Kumawat v. Union of India and ors.

2. A reply to show-cause was given by the opposite party. In the reply it has been specifically pointed out that the order passed by this Tribunal has been stayed by the order of Hon'ble the High Court of Judicature for Rajasthan, Jaipur Bench in D.B.Civil Writ Petition No.913/2001, copy of which is enclosed at Ann.R1.

3. In view of the order dated 13.4.2000 passed by this Tribunal having been stayed by Hon'ble the High Court till disposal of the D.B.Civil Writ Petition, this Contempt Petition is abated and may



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be revived on the application of the petitioner if the stay granted by Hon'ble the High Court is vacated and it is necessitated by him.


(S.A.T.RIZVI)

Adm. Member


(S.K.AGARWAL)

Judl. Member